BAN ON FILMS DEPICTING NIGHT CLUBS I

•131. SHRI G. MURAHARI: Will the Minister of INFORMATION AND I BROADCASTING be pleased to state:

(a) the reasons for imposing a ban on a number of films depicting the Night Clubs of various countries of the world; and

(b) whether if is a fact that these films have already been exhibited in. India for some time?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) The exhibition of eleven films depicting night life (in foreign countries has been temporarily suspended pending a final decision in the matter. This was done on accaunt of pressure of public opinion.

(b) Yes, Sir.

COUNTRIES WITHOUT INDIAN AMBASSA-DORS/HIGH COMMISSIONERS

•132. SHRI R. K. BHUWALKA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the names of the countries where the posts of Indian Ambassa dors/High Commissioners have not ye been filled in; and

(b) if so, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA): (a) 1. U.K.

2. Turkey.

- 3. Malaysia.
- 4. Iran.
- 5. Nigeria.
- 6. Thailand.

(b) Appointments to Malaysia, Iran, Nigeria and Thailand have already been announced and <he new incun>-bents are expected to take up charge very shortly. For the U.K.. and Turkey a decision *'ill be arrived at shortly.

INDONESIAN MILITARY ASSISTANCE TO PAKISTAN

•133. SHRI A D. MANI: SHRI BABUBHAI M. CHINAI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether he had any talks with the Foreign Minister of Indonesia regarding military assistance given by Indonesia to Pakistan in connection with the Indo-Pakistan conflict in 1965; and

(b) if so, whether any assurance was give by the Foreign Minister of Indonesia in the matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA): (a) Yes, Sir.

(b) The Foreign Minister of Indonesia assured us that the Indonesian Government had no intention of supplying military equipment to Pakistan.

INDIAN HIGH COMMISSIONER IN LONDON

*134. SHRI M. P. BHARGAVA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) when did the Indian High Commissioner in London leave for India resigning hi_s job;

(b) when was his successor appointed; and

'c) if no successor has been appointed, what are the reasons for this delay?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA): (a) The Indian High Commissioner relinquished charge of his post after a three year tenure on 23rd December, 1966.

(b) and (c) The appointment ol his successor is engaging Government's attention and will be announced shortly.